

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 256 of 2012

Dated : 5th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s Nava Bharat Ventures Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. R.M. Patnaik
Mr. P.P. Mohanty**

**Counsel for the Respondent (s): Mr. Raj Kumar Mehta
Ms. Ishita C. Dasgupta
Mr. Antaryami Upadhyay for R-2
Mr. Rutwik Panda for R-1**

ORDER

We have heard Mr. R.K. Mehta, Learned Counsel for Respondent no. 2 for some time.

Post the matter for making further submissions on **28.02.2014.**

**(Rakesh Nath)
Technical Member
mk/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**